

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3744  
ANSWERED ON:05.08.2014  
BABU JAGJIVAN RAM CHHATRAWAS YOJANA  
Ahir Shri Hansraj Gangaram

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) the salient features of the Babu Jagjivan Ram Chhatrawas Yojana (BJRCY) being implemented for the students belonging to Scheduled Castes in the country;
- (b) whether proposals forwarded by the State Governments under the Yojana are pending with the Government;
- (c) if so, the details of the pending proposals during each of the last three years, State-wise; and
- (d) the steps being taken by the Government for early clearance/sanction of the said proposals?

**Answer**

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI SUDARSHAN BHAGAT)

(a): Under the Centrally Sponsored Scheme, namely, Babu Jagjivan Ram Chhatrawas Yojna (BJRCY), Central assistance is provided to the implementing agencies viz. State Governments/UT Administrations/ Central and State Universities/ Non-Governmental Organisations/Deemed Universities in private sector, for construction of fresh hostels/expansion of existing hostel facilities for Scheduled Castes students. Maintenance of the hostels would be the responsibility of the concerned implementing agencies.

(b) to (d): All complete proposals received from States, seeking financial assistance for setting up of hostels for SC students under Babu Jagjivan Ram Chhatrawas Yojna, during past three years viz. 2011-12 to 2013-14 have been duly processed and due financial assistance has been sanctioned. Details of the hostels sanctioned and financial assistance released is at Annexure-I. Four incomplete proposals were received during 2013-14, details of which is at Annexure-II. All these cases would be processed within this financial year.